

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV – Special Bench

32.

C.P.(IB)/1045(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

MS. LAKSHMI GURUNG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Auburn Digital Solutions Private Limited  
Vs  
Gigs Media Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Rohit Patil a/w Adv. Kanksha Vyas i/b Juris Link, Ld. Counsel for Operational Creditor present (VC).
2. List this matter before regular Bench on 07.06.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)